

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 230

349/241-242/PB/2018

IA-301/2023, IA-408/2023, IA-409/2023

IN THE MATTER OF:

Gaurav Hota

...

Appellant/Petitioner

Versus

Shruti Jayant Gokhale & Anr.

...

Respondent

Under Section: 241-242 Comp. Act.

Order delivered on 22.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Axis Bank

: Adv. Amit Kumar Mishra, Adv. Akshat H., Adv.
Mitakshara Goyal, Adv. Shivam Singh

For the Respondent

: Sr. Adv. A. Kapadia, Adv. Mumtaz, Adv. M. Singh,
Adv. A. K., Adv. Prapti

HYBRID HEARING (PHYSICAL & VC)

ORDER

The Ld. Counsel appearing for the Petitioner requested for an adjournment. Nevertheless, it is already 5.00 pm, in the wake, hearing is deferred to 28.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)